

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.118/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. D. H. Narayansa
V/s.

M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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V.P. Vesma	Adv for	<u>V.P. Vesma</u>
1/b M/s. Bhaskara	Respondent	
S. Bhikhalikar	Adv. for Petitioner	<u>S. Bhikhalikar</u>

COMMON ORDER
CA 83/2016 in TCP 114/397-398/CLB/MB/MAH/2009
TCP 118/163/CLB/MB/MAH/2012

1. Present Learned Counsel of the Respondent and stated that an Order of the NCLAT in respect of the question of Maintainability is awaited.
2. On the next date of hearing, **TCP 114** along with **CA 83** shall be heard.
3. Listed for hearing on **12.02.2018** at **2.30 pm.**

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Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 19.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)